

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT – II)

Item No. 02
IB-597/PB/2021
IA/1452/2024

IN THE MATTER OF:

Mr. Sachin Singh and Ors.

... Applicant/Petitioner

Versus

M/s. Three C Properties Pvt. Ltd.

... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 16.05.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA/1452/2024: List on 17.05.2024 when the pending applications qua IB-1248(PB)/2018 are scheduled for hearing.

**Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)**

**Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**